

Bill, 1984, which has been passed by the Rajya Sabha, at its sitting held on the 23rd August, 1984."

(iv) "In accordance with the provisions of rule 127 of the Rules of procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 23rd August 1984, agreed without any amendment to the Dowry prohibition (Amendment) Bill, 1984, which was passed by the Lok Sabha at its sitting held on the 17th August, 1984."

(v) "I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 22nd August, 1984, adopted the following motion in regard to the Joint Committee on Offices of Profit :-

"That this House concurs in the recommendations of the Lok Sabha that the Rajya Sabha do elect three members of the Rajya Sabha to the Joint Committee on Offices of Profit and resolves that the House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, three members from among the members of the House to the said Joint Committee to fill the vacancies caused by the retirement of Shri Rabin Kakati, Shri Dinesh Goswami and Shri Lakhman Singh from the membership of the Rajya Sabha."

12.12 hrs.

ELECTION OF RAJYA SABHA MEMBERS TO THE JOINT COMMITTEE ON OFFICES OF PROFIT.

SECRETARY GENERAL: I am further to inform the Lok Sabha that in pursuance

of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee :-

1. Shri Sohan Lal Bhusiya.
2. Shri Sushil Chand Mahunta.
3. Shri Ashwanti Kumar.

BILLS, AS PASSED BY RAJYA SABHA

SECRETARY GENERAL : Sir, I lay on the Table of the House the following Bills, as passed by the Rajya Sabha :-

- (1) The Copyright (Amendment) Bill, 1984.
- (2) The Administrative Tribunals Bill, 1984.
- (3) The Family Courts Bill, 1984.

12.13 hrs.

ASSENT TO BILLS

SECRETARY-GENERAL : Sir, I also lay on the Table the following Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 10th August, 1984 :-

- (1) The Punjab Appropriation [(No. 2) Bill, 1984.
 - (2) The Pondicherry Appropriation (No. 2) Bill, 1984.
 - (3) The Appropriation (No. 4) Bill, 1984
 - (4) The Indian Veterinary Council Bill, 1984.
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